

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 610 /Accts.

Dated : 12.09.23

The Court has been pleased to allow the representation of Dr. Malay Kumar Laik, Senior Advocate, wherein he has prayed for correction in his seniority in Office Order No. 389/Accts. dated 05.06.2023 issued by this Court regarding allotment of chambers:

Sl. No.	Form S.No.	Name of Advocate	Remarks
1	124	Dr. Malay Kumar Laik	- His prayer for change of seniority from Sl. No. 2 to Sl. No. 3 is allowed. His seniority be considered at Sl No. 3 instead of 2.

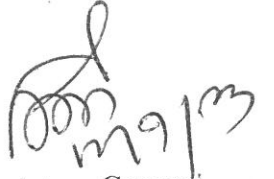
The Office Order No. 389/Accts. dated 05.06.2023 is modified to this extent only.

By Order,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 1880 /Accts.

Dated 12.09.23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.

  
Registrar General